



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 134/17 in CP(IB)No. 25/BB/ 2017	-	For hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Housing & Infrastructure) India Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
10.	Atka Sripatlu 9739382816	Petitioner	
	Dhyan Chinnappa [Senior Counsel]	Petitioner.	
	Nanda Gopal	Petitioner.	CN-11
	Jasleen Kaur.	Respondent	
	Anant Mandgi [Senior Counsel]	Respondent	
	V. Sanjay Krishna	Respondent.	

P. T. O .


Counsel for petitioner is present and counsel for respondents is also present. IA No134/2017 is taken up today.

We have heard the applicant in IA No.134/2017 in part.

For continuation, list it on 13.12.2017.



MEMBER (J)



MEMBER (T)